

POST OFFER ADVERTISEMENT Integra Garments and Textiles Limited

(Hereinafter referred to as 'IGTL' or 'TC' or 'Target Company')

Registered Office: Plot No. G2, MIDC Industrial Estate, Post Salai Dhaba, Butibori,
Nagpur, Maharashtra - 441108

Tel. No.: 0710-4305100, 66154651-53 Fax. No.: 0710-66154507

Email ID: corporatesecretarial@integragarments.com Website: www.integragarments.com

Open Offer for acquisition of 95,11,411 Equity Shares from shareholders of the Target Company by
Mr. Vishesh Gupta ("Acquirer")

This Post Offer Advertisement is being issued by **Corporate Professionals Capital Private Limited**, for and on behalf of **Mr. Vishesh Gupta** (hereinafter referred to as "Acquirer") in compliance with Regulation 18(12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011. The Detailed Public Statement with respect to the aforementioned offer was made on April 08, 2021, Thursday in Business Standard (English) (All Editions), Business Standard (Hindi) (All Editions), Global Times (Marathi) (Mumbai Edition) and Navrashtra (Marathi) (Nagpur Edition).

1.	Name of the Target Company	Integra Garments and Textiles Limited			
2.	Name of the Acquirer	Mr. Vishesh Gupta			
3.	Name of the Manager to the Offer	Corporate Professionals Capital Private Limited			
4.	Name of the Registrar to the Offer	Alankit Assignments Limited			
5.	Offer Details				
a.	Date of Opening of the Offer	June 14, 2021, Monday			
b.	Date of Closure of the Offer	June 25, 2021, Friday			
6.	Date of Payment of Consideration	July 08, 2021, Thursday			
7.	Details of Acquisition				
Sl. No.	Particulars	Proposed in the Offer Document		Actuals	
7.1	Offer Price	INR 0.30/- per equity share		INR 0.30/- per equity share	
7.2	Aggregate number of shares tendered	95,11,411 Equity Shares		158 Equity Shares	
7.3	Aggregate number of shares accepted	95,11,411 Equity Shares		158 Equity Shares	
7.4	Size of the Offer (Number of shares multiplied by offer price per share)	INR 28,53,424/-		INR 48/-	
7.5	Shareholding of Acquirers before Agreements/ Public Announcement (No. & %)	Nil		Nil	
7.6	Shares Acquired by way of Agreements • Number • % of Fully Diluted Share Capital	2,30,90,657 (63.56%) Equity Shares and 2,50,000 (100%) Non-Convertible Redeemable Preference Shares		2,30,90,657 (63.56%) Equity Shares and 2,50,000 (100%) Non- Convertible Redeemable Preference Shares	
7.7	Shares Acquired by way of Open Offer • Number • % of Fully Diluted Share Capital	95,11,411 Equity Shares (26.00%)		158 Equity Shares (0.00%)	
7.8	Shares acquired after Detailed Public Statement • Number of shares acquired • Price of the shares acquired • % of the shares acquired	Nil		Nil	
7.9	Post offer share holding of Acquirer • Number • % of Fully Diluted Share Capital	3,26,02,068 (89.73%) Equity Shares and 2,50,000 (100%) Non-Convertible Redeemable Preference Shares		2,30,90,815 (63.55%) Equity Shares and 2,50,000 (100%) Non- Convertible Redeemable Preference Shares*	
7.10	Pre & Post offer shareholding of the Public • Number • % of Fully Diluted Equity Share Capital	Pre offer	Post offer	Pre offer	Post offer
		1,32,41,692	37,30,281	1,32,41,692	1,32,41,534
		36.45	10.26	36.45	36.45

(* The Acquirer has not acquired shares under Share Purchase Agreement till the date of Post Offer Advertisement.

Acquirer accepts full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (Substantial Acquisition of Shares and Takeovers), 2011.

A copy of this Post Offer Advertisement will also be available on the SEBI website at www.sebi.gov.in; BSE website at www.bseindia.com; NSE website at www.nseindia.com; website of Manager to the Offer www.corporateprofessionals.com and at the Registered Office of the Target Company i.e. Plot No. G2, MIDC Industrial Estate, Post Salai Dhaba, Butibori, Nagpur, Maharashtra - 441108.

Issued by Manager to the Offer



CORPORATE PROFESSIONALS CAPITAL PRIVATE LIMITED

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SEBI Regn. No: INM000011435

On behalf of Acquirer

Sd/-
Vishesh Gupta
Acquirer

Place: New Delhi
Date: July 13, 2021